

COCODRIVE GOODS CARRYING VEHICLE PACKAGE POLICY - NAVI GENERAL INSURANCE

ADD ON COVERS

POLICY WORDINGS

Definitions:

- I. **We, Us, Our, Ourselves**- means NAVI GENERAL INSURANCE LTD.
- II. **You, Your, Yourself** - means or refers to the person or persons or entity described in the Schedule as the insured.
- III. **Constructive Total Loss** - A vehicle will be a Constructive Total Loss (CTL), where the aggregate cost of retrieval and/or repair of the vehicle subject to terms and conditions of the policy exceeds 75% of the IDV.
- IV. **Injury** - means Accidental physical bodily harm excluding illness or disease solely and directly caused by external, violent, visible and evident means which is verified and certified by a Medical Practitioner.
- V. **Policy Period** - The period stated in the schedule during which the policy is valid and operative.
- VI. **Authorized workshop / Garage /Service Station** - A motor vehicle repair workshop /garage /service station authorized by us.
- VII. **Accident or Accidental** - means a sudden, unforeseen and involuntary event caused by external, visible and violent means.
- VIII. **Purchase Invoice Price** - Purchase Invoice Price shall mean the ex-showroom price of the Insured vehicle at the time of purchase including the value of company fitted accessories and Registration charges.

Return to Invoice (UIN: IRDAN155RP0002V01202021/A0019V01202021)

This cover is applicable if it shown on your schedule.

What is covered:

We will pay the difference between the amount receivable under section 1 (Own Damage) of the policy and the purchase invoice price of insured vehicle in the event of valid and admissible Total Loss/ Constructive total loss (CTL) or Theft claim under the policy.

Special conditions:

- You are the first registered owner of the vehicle. This condition is waived for employer to employee transfer cases where there is no change in actual user of the vehicle.
- Cover is not applicable for imported vehicles i.e. where invoice is not generated in India.
- Cost of any non-built in electrical/electronic and non-electrical/electronic accessories including bi-fuel kit forming part of the invoice but not insured under section 1 (Own Damage) of the policy will not be covered.
- The company reserves the right to either pay or provide you vehicle of same specification.

Subject otherwise to terms, conditions, limitations and exceptions of the policy.